

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1131/2021**

This the 20<sup>th</sup> day of September 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Rajeev Sadhu Aged 47 years son of Late Somnath Sadhu Resident of J-10 Govt. Quarter Jawahar Nagar, Srinagar.
2. Tanveer Hussain Aged 48 years son of Fida Hussain, Resident of Dedibal, Srinagar. Presently posted at Doordarshan Kendra Leh. ....Applicants.

(Advocate:- Mr. Shahwar Gowhar)

**Versus**

1. State of Jammu & Kashmir & Others. ....Respondents

(Advocate: Mr.S.N.Ratanpuri)

**O R D E R  
[ORAL]**

**(Delivered by Hon'ble Mr.Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicants submits that the T.A. has become infructuous and the same may be dismissed as such.

2. Accordingly, the T.A. is dismissed as having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/kdr/